

F.No.A.12018/10/2012.AD.III.B
GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
CENTRAL BOARD OF EXCISE AND CUSTOMS

By Speed Post/Fax

Gr. Floor, Hudco Vishala Building,
Bhikaji-Cama Place, New Delhi,
Dated the 28 March, 2017

To,
All the Cadre Controlling Authorities
under Central Board of Excise and Customs.


Subject: Amendment in Notification of Recruitment Rules for the post of Assistant
Sub-Inspector (Weapons) under Central Board of Excise and Customs
- regarding.

Sir/ Madam,

I am directed to say that Amendment in Recruitment Rules for the posts of
Assistant Sub-Inspector (Weapons) under Central Board of Excise and Customs is
notified vide G.S.R. 276 (E) dated 22.03.2017. A copy of the above-mentioned
Gazette Notification is enclosed herewith for your kind information and necessary
action. It can also be downloaded directly from the website: www.egazette.nic.in


Yours faithfully,

Encls.: As Above


28.3.2017

(Rajpal Singh)
Under Secretary to the Govt. of India
Tel. /Fax No.: 26162780

Copy to: (1) Webmaster, DG Systems and Data Management for uploading the
same on the website.
(2) DGHRD for information and record;


28.3.2017

(Rajpal Singh)
Under Secretary to the Govt. of India